

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1271 OF 2024**

IN THE MATTER OF:

Shri Khroo L PariatPETITIONER

VERSUS

State of Meghalaya & Ors.RESPONDENT

MEMO OF PARTIES (As per order dated 25.02.2025)

Shri Khroo L PariatPETITIONER

VERSUS

- 1. State of Meghalaya**
Through its Chief Secretary,
Government of Meghalaya,
Main Secretariat Building, Rilang Building, Room No. 321,
Meghalaya Secretariat, Shillong-793001;
Email: cso-meg@nic.in (RESPONDENT NO.1)
- 2. District Magistrate, Jowai**
Iawmusiang, Jowai
District.: West Jaintia Hills, Meghalaya-793150
Email: dc-wjh-meg@nic.in (RESPONDENT NO.2)
- 3. Central Pollution Control Board**
Through its Member Secretary,
Through Member Secretary
Parivesh Bhawan East Arjun Nagar Delhi – 110032
Email: mscb.cpcb@nic.in (RESPONDENT NO.3)
- 4. Regional Office, Ministry of Environment, Forest & Climate Change**
Law-U-Sib, Lumbatngen, Near MTC Workshop, Shillong
Email: ronez.sng-mef@nic.in/ ro.nez.shil@gmail.com (RESPONDENT NO.4)
- 5. Meghalaya Pollution Control Board**
Through its Member Secretary,
ARDEN", Lumpyngngad,
Shillong 793 014, Meghalaya
Email: memsecy.spcb-meg@gov.in/
megspcb@rediffmail.com (RESPONDENT NO.5)
- 6. Jowai Municipal Board**
Through its Executive Officer,
Khimusniang Road, Jowai, Meghalaya 793150
Email: ceo123jmb@gmail.com (RESPONDENT NO.6)
- 7. Public Works Department**
Government of Meghalaya,
Through its Chief Engineer,
Dhankheti, Malki, Shillong, Meghalaya 793001
Email: stateroads310@gmail.com/ stateroads210@gmail.com
secypwdmegh@yahoo.com (RESPONDENT NO.7)
- 8. M/s Kampung kamyar Trading Company**
PLOT-J-170, KH NO- 69/19/2, F FLOOR.
PURAN NAGAR PALAM COLONY, NA, New Delhi-110045
Email: vikashkalp@gmail.com (RESPONDENT NO.8)
- 9. M/s Dhar Construction Company**
67 Maharshi Debendra Road, 2nd Floor, Kolkata, West Bengal-700006
Email: jaiswalgroup05@gmail.com (RESPONDENT NO.9)